

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 8th MAY, 2024, 10:30 A.M.

CP/3/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Shri Tilak Thapa Vs M/S KB Center Pvt. Ltd. 2. Bijay Kumar Shah, 3. ROC, NER & 4. UCO Bank, Dibrugarh Branch
Under Section	U/s 271 (e) of Companies Act, 2013

For Petitioner (s) : Mr. R. Chakravorty, Adv.

For Respondent (s) :

ORDER

Heard the arguments of the Counsel appearing for the Applicant. No appearance for R-1 to R-3 despite intimation by the Counsel appearing for the Applicant and despite passing conditional Order dated 12.04.2024 directing R-1 to R-3 to address their arguments today failing which the matter would be reserved for Order.

Accordingly, the arguments of R-1 to R-3 are treated as heard. List the matter for arguments of R-4, if any.

List the matter on **10.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)